

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3312
ANSWERED ON:05.02.2004
RENOVATION AND MODERNISATION OF POWER PROJECTS IN BIHAR
RAGHUVANSH PRASAD SINGH

Will the Minister of POWER be pleased to state:

- (a) whether the projects relating to renovation and modernization of Thermal Power Plants at Muzaffarpur and Barauni and also extension of the Muzaffarpur Thermal Power Station have been sanctioned in order to improve power generation in Bihar;
- (b) whether the hydel power project of the Indrapuri reservoir and Kaimur pump storage project is also lying pending with the Union Government;
- (c) whether the State Government has asked for Central assistance to implement these projects; and
- (d) if so, the expenditure likely to be incurred thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : The responsibility for the expansion, modernization and renovation of Barauni and Muzaffarpur Thermal Power Station lies with the Bihar State Electricity Board (BSEB). Central Electricity Authority (CEA) has identified the Thermal Power Plant at Barauni for Life extension programme during the 10th Plan period. Handing over of Muzaffarpur TPS to National Thermal Power Corporation (NTPC) for Operation and Maintenance (O&M) on Long Terms Lease Basis to improve the performance of the station could be done after finalization of agreements between NTPC & Government of Bihar.

(b) : The pre-feasibility Reports (PFR) of four pumped storage projects namely Telhar Kund PSS (400 MW), Sinafdar PSS (345 MW), Panchgoita PSS (225 MW) and Hathidah & Durgawati PSS (1600 MW) in Kaimur Dist. Received in CEA from Bihar State Hydroelectric Power Corporation (BHPC) in the month of September, 2003, were examined by them and comments have been communicated to BHPC. Government of Bihar have requested Ministry of Power to implement Kadhwan Project (5x90 MW) renamed as Indira Puri Reservoir Project through National Hydroelectric Power Corporation (NHPC). NHPC could take up the project for implementation after economic viability is established and after receipt of 'in principle' approval from the participating State Governments.

(c) & (d) : Power Finance Corporation (PFC) provides loans for renovation and modernization programme and an interest subsidy @ 3% is provided under Accelerated Generation and Supply Programme (AG&SP) on disbursement of such loan through PFC on the 10th Plan. The executing agencies could approach PFC & other financial institutions for financing the projects.